

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench at Ahmedabad**

REGIONAL BENCH-COURT NO. 3

Excise Appeal No. 10389 of 2015- DB

(Arising out of OIO-VLD-EXCUS-000-COM-001-14-15 dated 30.10.2014 passed by Commissioner of Central Excise, Customs and Service Tax-Valsad)

Kapil Tiwari

Director of Krishannad Textiles Pvt Ltd
Village & Post Kakarkopar,
Vapi Dharampur State Highway,
Valsad, Gujarat

.....Appellant

VERSUS

Commissioner of C.E & S.T.-Valsad

Third Floor, Adarashdham Building,
Vapi-Daman Road, Vapi, Gujarat
Gujarat, 396191

.....Respondent

APPEARANCE:

Shri R Subramanya, Advocate for the Appellant

Shri Rajesh R Kurup, Superintendent (AR) for the Respondent

CORAM:

HON'BLE MR. SOMESH ARORA, MEMBER (JUDICIAL)

HON'BLE MR. SATENDRA VIKRAM SINGH, MEMBER (TECHNICAL)

DATE OF HEARING: 01.04.2025

DATE OF DECISION: 21.04.2025

The appeal is disposed of. For order, see order of date in Excise Appeal No. 10387 of 2015.

**(SOMESH ARORA)
MEMBER (JUDICIAL)**

**(SATENDRA VIKRAM SINGH)
MEMBER (TECHNICAL)**